

**GOVERNMENT OF INDIA  
MINISTRY OF POWER  
LOK SABHA  
UNSTARRED QUESTION NO.714  
ANSWERED ON 24.07.2025**

**NEW THERMAL POWER UNITS IN PUNJAB**

**714. SHRI CHARANJIT SINGH CHANNI:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Union Government has approved the setting up of three new thermal power units of 800 MW each in the State of Punjab including two units at Ropar also known as Rupnagar and one at a new location and if so, the details thereof;**
- (b) whether the Government has resolved coal transportation issues by relaxing haulage distance limits or through other measures and if so, the likely impact of these steps on uninterrupted fuel supply and power generation;**
- (c) the expected timeline for commissioning these new units and the total additional power generation capacity to be added; and**
- (d) whether this decision has been taken in view of Punjab's rapidly rising power demand and fuel supply constraints and if so, the mechanisms put in place to ensure timely implementation and efficient monitoring of project?**

**A N S W E R**

**THE MINISTER OF STATE IN THE MINISTRY OF POWER**

**(SHRI SHRIPAD NAIK)**

**(a) to (d) : No such proposal has been received in the Ministry of Power. However, as per Section 7 of Electricity Act, 2003 setting up of a power plant is a de-licensed activity in the country. Any generating company may establish, operate and maintain a generating station without requiring a license under Electricity Act, 2003 if it complies with the technical standards relating to connectivity with the grid.**

**The availability of adequate generation capacity to meet the electricity demand in a State lies under the purview of the respective State Government/ State Power Utility.**

**Government of India has taken various measures to address coal supply issues which are as under:**

- i. Rationalization of coal linkage: Rationalization of coal linkages is a policy introduced in order to reduce the distance in transportation of coal from the coal mines to the consumer.**
- ii. Flexibility in coal utilization: The Government of India in May, 2016 allowed flexibility in utilization of domestic coal by State/Central Gencos amongst their generating stations to reduce the cost of power generation by allocating more coal to their most efficient plants as well as by saving in transportation cost.**
- iii. Coal Logistic Plan and Policy: Ministry of Coal had launched Coal Logistic Plan and Policy to enhance supply chain efficiency, reduce costs & promote sustainability. Under this plan, critical Railway projects have been identified, which are essential for improving rail connectivity, ensuring timely coal supply, and reducing logistics costs, thereby enhancing the overall efficiency of coal transportation across the country.**

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